

ITEM NO.20

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 16718/2022

(Arising out of impugned final judgment and order dated 09-05-2022 in WPC No. 6257/2022 passed by the High Court Of Orissa At Cuttack)

ARDHENDU KUMAR DAS

Petitioner(s)

VERSUS

THE STATE OF ODISHA & ORS.

Respondent(s)

(IA No. 81724/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 82292/2022 - INTERVENTION/IMPLEADMENT

IA No. 81726/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 81720/2022 - PERMISSION TO FILE PETITION)

WITH

Diary No(s). 17078/2022 (XI-A)

(IA No. 82274/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 82273/2022 - PERMISSION TO FILE PETITION)

Date : 02-06-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MS. JUSTICE HIMA KOHLI

(VACATION BENCH)

Amicus Curiae

Ms. Priya Hingorani, Sr. Adv.

Mr. Himanshu Yadav, Adv.

Mr. Anirudh Jamwal, Adv.

**For Petitioner(s)
20**

Ms. Mahalakshmi Pavani, Sr. Adv.

Mr. Tomy Chacko, Adv.

Mr. Ankolekar Gurudatta, AOR

20.1

Mr. Vinay Navare, Sr. Adv.

Mr. Gautam Das, AOR

Mr. Sangram Pattnaik, Adv.

Mr. Dharendra Kumar Jha, Adv.

Mr. Merusagar Samantaray, Adv.

Mr. Joydip Roy, Adv.

Mr. Rahul G. Tanwani, Adv.

Mr. Pravartak Pathak, Adv.

Mr. Tapas Parida, Adv.

Mr. C.M. Gopal, Adv.

Ms. Vandana Miglani Bebarta, Adv.
Ms. Smita Samantaray, Adv.
Dr. Akash Kaushik, Adv.

For Respondent(s) 20,20.1 Mr. Kapil Sibal, Sr. Adv.
Mr. Ashok Parija, Adv. Genl.
Mr. Pinaki Mishra, Sr. Adv.
Mr. Gaurav Khanna, AOR
Mr. Arnav Behera, Adv.
Mr. Avnish Kumar Sharma, Adv.
Mr. Dhananjaya Mishra, Adv.

Mr. Pai Amit, AOR
Ms. Pankhuri Bhardwaj, Adv.

R -5 to 7
in both the matters Mr. Swetaretu Mishra, Adv.
(Shree Jagannath Mr. Sanjay K. Das, Adv.
Temple Managing Mr. V.K. Monga, AOR
Committee)

20 Mr. A.D.N. Rao, Sr. Adv.
Mr. Annam Venkatesh, AOR
Mr. D. Shiva Shankar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is
granted.

Heard.

Arguments concluded.

Judgment/order reserved.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Ranjana Shailey)
Court Master